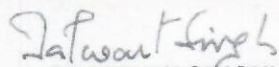


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification to this office order No.1550/46108-46207/F.1(3)/Gaz/2018 dated 18.07.2018, No. 1789/55238-308/F.1(3)/Gaz/2018 dated 17.08.2018, No.629/19907-930/F.1(3)/Gaz/18 dated 23.03.2018 and No. 2487/73861-73961/F.1(3)/Gaz/17 dated 10.11.2017, the following Committee are hereby re-constituted, with immediate effect:-

S.No.	Name of the Committee	Name of the Judicial Officer	Designation
1	Committee for Security & Fire Safety for Tis Hazari Court Complex, Delhi.	Ms. Sujata Kohli Addl. District Judge (Central)	Chairperson
		Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI) (Central)	Member
		Sh. Tarun Sahrawat Addl. District Judge (Central)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Administrative Civil Judge (Central)	Member
2	Committee to deal with complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the District & Sessions Judge (HQs)	Ms. Anju Bajaj Chandna Spl. Judge (PC Act) (CBI) (Central)	Chairperson
		Sh. Anil Kumar Sisodia Spl. Judge (PC Act) (CBI) (Central)	Member
		Ms. Deepali Sharma Addl. Sessions Judge (Central)	Member
3	Committee for 1. Jurisdiction of Juvenile Justice Board - I & II after constitution of 11 Districts. 2. Weeding out of old record of Juvenile Justice Boards.	Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI) (Central)	Chairperson
		Sh. Manish Yaduvanshi Addl. Sessions Judge (West)	Member
		Administrative Civil Judge (Central)	Member
4	Supervision of work of entire area outside main building including exteriors of main court building, internal roads, parking areas, areas in occupation of Bar and boundary wall of the court complex.	Sh. Anil Kumar Sisodia Spl. Judge (PC Act) (CBI) (Central)	Chairperson
		Sh. Abhishek Kumar, MM (West)	Member
		Sh. Babru Bhan, MM (Central)	Member
5	District Court Welfare Committee.	Sh. R.P.S. Teji Addl. District Judge (Central)	Chairperson
		Ms. Sujata Kohli Addl. District Judge (Central)	Member
		Sh. Ankur Jain Addl. District Judge (Central)	Member
		Sh. Harjyot Singh Bhalla, ACMM (South)	Member
		Administrative Civil Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)
 District & Sessions Judge (HQs)
 Delhi

No. 123/3620-3650

/F.1(3)/Gaz/19

Dated: 11 JAN 2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officiating District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Sh. Murari Prasad Singh, Joint Registrar, Hon'ble High Court of Delhi.
5. The AO(J), Admin. Branch (I,II &III), General Branch, Facilitation Branch, Vigilance/Litigation Branch, Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

Jatwant Singh
 District & Sessions Judge (HQs)
 Delhi

(Circular stamp with illegible text)

(TALWANT SINGH)
 District & Sessions Judge (HQs)
 Delhi